

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2744
TO BE ANSWERED ON 04th AUGUST, 2023**

INFRINGEMENT OF NMC GUIDELINES

2744. SHRI KUNWAR DANISH ALI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that around 150 medical colleges of the country are likely to lose their recognition of National Medical Commission, which is a regulatory body for medical education and medical professionals in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): The grant or renewal of recognition to a Medical College or Course is a routine process. A college when due for grant or renewal of recognition applies to the National Medical Commission (NMC) as per the norms prescribed by NMC. Such applications are examined by NMC as per the provisions of NMC Act, 2019 and relevant rules/ regulations and grants or removes recognition accordingly.
